

Citizen's Charter – Reserve Bank of India (RBI)

| Department of Supervision (DoS) | | | |
|--|----------------------------|----|-----------------------------|
| Approval for Appointment of Statutory Auditors in Banks and Financial Institutions | | | |
| Co-operative banks | | | |
| 140 | Statutory auditors | 30 | Through AAS |
| Overseas branches of Indian banks | | | |
| 141 | Statutory auditors | 30 | Through AAS |
| Private sector banks / Foreign banks | | | |
| 142 | Statutory central auditors | 30 | Through AAS |
| 143 | Statutory branch auditors | 30 | Through AAS |
| Public sector banks | | | |
| 144 | Statutory central auditors | 15 | Through AAS |
| Select financial institutions | | | |
| 145 | Statutory auditors | 21 | Through AAS |